

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:31

ANSWERED ON:01.03.2005

VIOLATION OF LINE OF CONTROL

Choudhary Smt. Anuradha;Khan Shri Mohammad Tahir;Maheshwari Smt. Kiran;Munshiram Shri ;Rathod Shri Harisingh Nasaru

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received intelligence report about the increased military activities of Chinese Army in certain bordering States as reported in the Rashtriya Sahara, dated January 29, 2005;
- (b) if so, details thereof, State-wise including the incidents of explosions/sabotage;
- (c) the number of incidents of violation of actual line of control by the Chinese Army during the last three years;
- (d) whether the Government has discussed this matter with the Government of China;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.REGUPATHY)

(a) & (b) : Chinese road construction activities have been reported from time to time across different sectors of the Line of Actual Control. (LAC)

(c) to (f) : The resolution of the boundary question between India and China is outstanding. The two sides also have differences in the perception of the Line of Actual Control (LAC) in the India-China border areas. Both sides carry out patrolling activity in the India-China border areas. Chinese activities along the LAC are to be viewed in this context. Nevertheless, perceived violations of the LAC are taken up through diplomatic channels and at Border Personnel Meetings/Flag meetings.